

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Scheme of Navodaya Vidyalayas envisages establishment of one Navodaya Vidyalaya in each District. A Navodaya Vidyalaya is already functioning in Anantpur District of Andhra Pradesh. The Railway Board have made a proposal for a Kendriya Vidyalaya at Gooty, District Anantpur; however no decision has been taken to open new Kendriya Vidyalayas during 1991-92.

Export of Homoeopathic Medicines

1531. **DR. KRUPASINDHU BHOI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent to which the indigenous industry is self-sufficient and capable in manufacture homoeopathic medicines such as mother-tincture, dilutions, bio-chemic tablets etc.;

(b) whether the country is exporting any of the above products;

(c) if so, the justification of export of homoeopathic medicines in view of the growing nature of indigenous industry; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (d) No modern industry can really be self-sufficient in the present day world economy, which itself is changing very fast and the trend increasingly is towards integration of national economies with the global economy and inter-dependence of industry cutting across national frontiers.

The homoeopathic industry in the country imports and also exports different items, as there is no ban on their imports or exports under the current policy.

AIDS Free Blood Products

1532. **SHRI AMAL DATTA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have since taken measures to ensure that blood products are AIDS free;

(b) if so, the details thereof;

(c) whether the Government has set up an effective monitoring machinery to ensure effective implementation of such measures; and

(d) if so, to what extent the AIDS free blood products would be available?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes.

(b) to (d) Drugs and Cosmetic Rules have been amended vide GSR No. 691(E) dated 11/7/89 making it mandatory for the manufacturers to get a sample of every blood unit tested for being free from HIV-antibodies. Only blood which is safe is to be used for manufacture of blood products. The date of performing of such tests shall be recorded on the label of the container also.

[Translation]

Designations of Reader and Professor in Colleges

1533. **DR. LAL BAHADUR RAWAL:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in view of the recommendations made by University Grants Commission in 1986 it has been decided not to give the designation of Reader and Professor to the Senior Lecturers of Colleges;

(b) whether Government propose to reconsider the decision and designate the senior Lecturers of the Colleges as Reader and Professor; and